

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

New Delhi 27.10.1975

NOTIFICATION  
INCOME-TAX

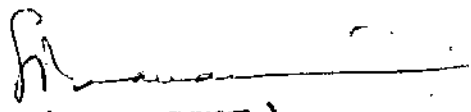
No. - 114 (F.No. 261/15/75-ITJ) : In exercise of the powers conferred by sub-section (1) of the section 122 of the Income-tax Act, 1961 and of all others powers enabling it in that behalf the Central Board of Direct Taxes hereby makes the following amendments in the schedule appended to its Notification No. 746 (F.No. 261/19/74-ITJ) dated 25.11.74 No. 813 (F.No. 261/19/74-ITJ) dt. 9.1.75 No. 976 (F.No. 261/15/75-ITJ) dated 19.7.75 and corrigendum dated 20.2.1975.

In the said schedule the following alteration shall be made.

Sr.No.	Name	Income-tax Circle/Ward. Added/ deleted.
4.	A.A.C., A-IV, Ahmedabad.	Entry No. 3. Nadiad. " 4. Anand " 5. Petlad may be deleted.
8.	A.A.C., B-Range, Bareilly.	After "Entry No. 3 Vapi Circle" the following shall be added. 4. Nadiad 5. Anand. 6. Petlad.

Where an I.T. Circle, Ward and District or part thereof stands transferred by this notification from one Range to another Range, appeals arising out of assessments made in that I.T. Circle, Ward or District or part thereof and pending immediately before the date of this notification before the Appellate Asstt. Commissioner of Income-tax from whom that I.T. Circle, Ward or District or part thereof is transferred shall, from the date this notification take effect, be transferred to and dealt with by the Appellate Assistant Commissioner of Income-tax of the Range to whom the said Circle-Ward or District or part thereof is transferred.

This Notification shall take effect from the 27.10.1975.

  
( S. RAMASWAMI )  
Under Secretary  
Central Board of Direct Taxes.

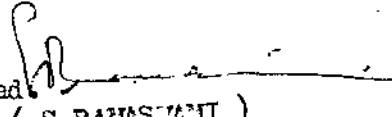
EXPLANATORY NOTE :-

The amendment has become necessary consequent on re-adjustment of jurisdiction of AACs in Gujarat Charge.

( The above note does not form a part of notification but is intended to be merely clarificatory )

1. The Manager, Government of India Press, New Delhi.
2. The Commissioner of Income-tax, Gujarat-1, Ahmedabad.

I. T. e. e.

  
( S. RAMASWAMI )  
Under Secretary, Central Board of Direct Taxes.